

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, Malyalam is also a very beautiful language. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yes. Even Tamil is also a beautiful language. Tamil is a very melodious language. I know that. It is a poetic language, I must say. There is no doubt about that.

Now, the Slums and Jhuggi-Jhopri Areas (Basic Amenities and Clearance) Bill, 2015.

The Slums and Jhuggi-Jhopri Areas (Basic Amenities and Clearance) Bill, 2015

SHRI B.K. HARIPRASAD (Karnataka): Sir, I move for leave to introduce a Bill to provide for the basic amenities and clearance of Jhuggi-jhopri areas and slum areas and for matters connected therewith.

The question was put and the motion was adopted.

SHRI B.K. HARIPRASAD: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: Now, the Death Penalty (Abolition) Bill, 2015, Shrimati Kanimozhi. Hon. Member not present.

The Armed Forces (Special Powers) Amendment Bill, 2015, Shri Avinash Pande.

The Armed Forces (Special Powers) Amendment Bill, 2015

SHRI AVINASH PANDE (Maharashtra): Sir, I move for leave to introduce a Bill further to amend the Armed Forces (Special Powers) Act, 1958.

The question was put and the motion was adopted.

SHRI AVINASH PANDE: Sir, I introduce the Bill.

**RE. LISTING OF GOVERNMENT BUSINESS ON PRIVATE MEMBERS'
LEGISLATIVE BUSINESS DAY AFTER 5 P.M.**

SHRI MADUSUDAN MISTRY (Gujarat): Sir, before you take up the Bills for consideration and passing, I have a point to make. Sir, today is the day for Private Members' Legislative Business. It is totally unfair on the part of the Government to list the Government Business at the end of the day.

MR. DEPUTY CHAIRMAN: No, this is Private Members' Business.